

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-1888(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd.

.... Applicant/petitioner

v.

MSA Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.09.2019

Coram

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Abhay Pratap Singh & Mr. Vaibhav Singh, Advs.
with Mr. Ashish Mathur, AR

For the Respondent(s):

Mr. Onkar Nath, Adv.

ORDER

List with pronouncement of order in CP. No. (IB)-806(PB)/2019.

26.09.2019
Ritu Sharma